## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

## ORDER

In supersession to earlier orders, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts of Judicial Officers whose names are mentioned in Column No. 1, whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect:-

S.No	Name of Judicial Officer (Column No.1)	1 <sup>st</sup> Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer
1	Sh. Sanjeev Kumar Aggarwal	Dr. Kamini Lau	Ms. Illa Rawat
	District Judge	District Judge	District Judge
	(Commercial Court-01)	(Commercial.Court-02)	(Commercial.Court-03)
2	Dr. Kamini Lau	Ms. Illa Rawat	Ms. Anuradha Shukla
	District Judge	District Judge	Bhardwaj, District Judge
	(Commercial.Court-02)	(Commercial Court-03)	(Commercial Court-04)
3	Ms. Illa Rawat	Ms. Anuradha Shukla Bhardwaj,	Sh. Umed Singh
	District Judge	District Judge	District Judge
	(Commercial Court-03)	(Commercial Court-04)	(Commercial Court-05)
4	Ms.Anuradha Shukla Bhardwaj	Sh. Umed Singh	Sh. Sanjay Kr. Aggarwal
	District Judge	District Judge	District Judge
	(Commercial Court-04)	(Commercial Court-05)	(Commercial Court-06)
5	Sh. Umed Singh	Sh. Sanjay Kr. Aggarwal	Ms. Kaveri Baweja
	District Judge	District Judge	District Judge
	(Commercial Court-05)	(Commercial Court-06)	(Commercial Court-07)
6	Sh. Sanjay Kr. Aggarwal	Ms. Kaveri Baweja	Sh. Sanjeev Kr. Aggarwal
	District Judge	District Judge	District Judge
	(Commercial Court-06)	(Commercial Court-07)	(Commercial Court-01)
7	Ms. Kaveri Baweja	Sh. Sanjeev Kumar Aggarwal	Dr. Kamini Lau
	District Judge	District Judge	District Judge
	(Commercial Court-07)	(Commercial Court-01)	(Commercial Court-02)
8	Sh. Amit Kumar, District Judge, Commercial Court-08	Sh. Deepak Garg, District Judge, Commerical Court-09	
9	Sh. Deepak Garg, District Judge, Commerical Court-09	Sh. Amit Kumar, District Judge, Commercial Court-08	

(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)

343 - 368

\_/F.1(3)/Gaz/2023

Dated

Sub:- Link District Judge (Commercial Court) (Central) Tis Hazari Court. Copy forwarded for information & necessary action to : -

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.

2. The Officers concerned.

3. The Branch In-charge, Admn. Branch (I,II,III), General Branch, Filing Branch (Central), Facilitation Centre, Tis Hazari Courts, Delhi.

4. The P.S./Reader to the undersigned.

5. The Secretary, Bar Association, Tis Hazari Courts, Delhi.

The Website Committee, Tis Hazari Court, Delhi.

7. The R&I, Branch (Central) for uploading on LAYERS.

